

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi 28th January 1982

NOTIFICATION
INCOME TAX

No. 4247 (F.No.203/34/80-11A.II): It is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause(ii) of sub-section(1) of Section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Association" in the area of other natural and applied sciences subject to the following conditions:-

- i) That the Jaycee Resrach Foundation, New Delhi will maintain a separate account of the sums received by it for scientific research in the field of natural and applied sciences other than Agricultural/Animal husbandry/ Fisheries and medicines.
- ii) That the said foundation will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said foundation will submit the Annual return and statement of Accounts to the Commissioner of Income-tax for every year.

INSTITUTION

Jaycee Research Foundation, New Delhi.

This notification is effective for a period of three years from 11-12-81 to 10-12-1984.

(P. SAXENA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (I.T.& Audit)/Investigation/Spl.Inv./R.S.&P/P&PR/Intelligence, New Delhi.
3. Dte. of O&MS(U.T), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi.
5. The Director, Deptt. of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi with reference to their O.M. No.1/269/81-RA, dated 14-12-81.
6. The Director, Jaycee Research Foundation, C/o M.R.Kaura, 21, Barakhamba Road, New Delhi.
7. Comptroller & Auditor General of India, (40 copies)
8. Bulletin Section of the D.I.(RS&P), New Delhi.

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